

completed its address to the Court, and the arguments of the Defence Counsel are now being heard.

Shri T. B. Vittal Rao: In view of the public interest this case has aroused, may I know what steps Government propose to take to expedite this matter?

Shri B. R. Bhagat: When the matter is before the court, we cannot take any steps.

Repayment of Loans

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*120. { Shrimati Mañda Ahmed:
Sardar Iqbal Singh:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that certain Governments of foreign countries who granted loans to the Government of India have agreed to the postponement of repayment of their loans which have fallen or will fall due;

(b) if so, which of the countries have done so, and

(c) the period for which postponement has been agreed to?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) No, Sir.

(b) and (c) Do not arise.

Shrimati Mañda Ahmed: May I know the total of the repayable amount which would have been payable had not the postponement been agreed to separately, for the financial years 1957-58 and 1958-59?

Shri B. R. Bhagat: We have not asked for any postponement. So, the question does not arise.

District Jail Near Tilaknagar

*121. **Shri Radha Raman:** Will the Minister of Home Affairs be pleased to state;

(a) when the new District Jail Building near Tilaknagar in Delhi is

going to be occupied by the prisoners lodged in old District Jail;

(b) the reasons for delay in doing so; and

(c) the special features of this new Jail?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) It is expected that the new Jail building will be occupied by the end of March 1958.

(b) Certain essential work has to be completed.

(c) There will be arrangements for classification and corrective treatment of prisoners. There will be a Reception and Orientation Ward for interviews and classification, separate blocks for different types of prisoners, and workshops for various trades. There will also be provision for educational facilities including separate schools for vocational training of children and women

Sanitation and ventilation have received special attention and improved arrangements have been made for cooking and serving food and also for recreation and cultural activities.

Shri Radha Raman: May I know what will be the total capacity of this jail and whether the original estimates have been adhered to or whether there has been any revision?

Shri Datar: There will be room for 1,500 prisoners. The original estimate was Rs. 80 lakhs which is being generally adhered to.

Shri Radha Raman: May I know whether the Government have already taken any decision with regard to the grounds and the piece of land that are occupied by the present District Jail with a view to use them for a specific purpose?

Shri Datar: That question will be considered after the jail is transferred to the new building.

Dr. Sushila Nayar: In view of the Minister's statement that arrangements for the training of children are there,